

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 268 of 2015 & IA Nos.433 of 2015 and 181 of 2016

Dated: 24th August, 2016

In the matter of :

Surat Municipal Corpn. ... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

ORDER

Bench did not assemble today.

The matter is posted for hearing on **18th October, 2016.oi**

Court Master

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